

ITEM NO.69

COURT NO.17

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 1717-1718/2020

(Arising out of impugned final judgment and order dated 19-06-2019 in IA No. 7/2019 19-06-2019 in IA No. 8/2019 passed by the High Court Of Judicature At Patna)

SWAMI VEDVYASANAND (D) THR LRS

Petitioner(s)

VERSUS

SHYAM LAL CHAUHAN & ORS.

Respondent(s)

(IA No. 2079/2020 - EXEMPTION FROM FILING O.T.
IA No. 2082/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Ms. Manju Jetley, AOR

For Respondent(s) Mr. Krishnan Venugopal, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Prakhar Srivastav, Adv.
Ms. Tania Sharma, Adv.
Mr. Avinash Methews, Adv.

Mr. Vijay K. Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 02.04.2024 on the top of the Board.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)